

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. IA 532/2021 IA 545/2021 IA 730/2021 in C.P. (IB)/2808(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024**

NAME OF THE PARTIES:- IA 532/2021 Mr. Anuj Bajpai ...Applicant/
RP Versus Mr. Akshay R. Padliya (Respondent
No 1) Mis Shabnam A. Padliya (Respondent No
2) Mr. Vaibhav J. Padliya (Respondent No
3) Mr. Vipul J. Padliya (Respondent No. 4)
Jainendra M. Padliya Respondent No. 5)
IA 545/2021 Mr. Anuj Bajpai ...Applicant/ RP
Versus Mr. Akshay R. Padliya (Respondent No
1) Mis Shabnam A. Padliya (Respondent No
2) Mr. Vaibhav J. Padliya (Respondent No 3)
Mr. Vipul J. Padliya (Respondent No. 4)
IA 730/2021 Mr. Anuj Bajpai ...Applicant/ RP
IN THE MATTER OF
DENA Bank
V/s
Panache Aluminium Extrusions Pvt. Ltd.

**Section: 43(1) r/w Sec 44 (1) Sec 66(1) Sec 60(5) U/s 7 of Insolvency and Bankruptcy
Code, 2016**

ORDER

Counsel, Amit Tungare a/w Prathma Meshnirkwe and Ashwini Chinparuar appeared
for the Applicant through VC and PCS, Ankit Pitti appeared for the Respondent through
VC. By consent of the parties list these Applications on **13.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)